(iii) Summary of Budget Estimates for Revenue and Expenditure of the Indian Airlines for the year 1976-77.

(iv) Summary of Actuals for the year
1974-75, Budget Estimates and Revised
Estimates for the year 1975-76 and
Budget Estimates for the year 1976-77, of the Indian Airlines, [Placed in Library, For (i) to (iv) See No. LT-10924/76]

II. A copy (in English and Hindi) of the Annual Report on the working of the Commission of Railway Safety for the year 1974-75. [Placed in Library. See No. LT-10923/76]

The Petroleum and Natural gas (Amendment) rules, 1976

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI) : Sir, I beg to lay on the Table a copy (in English and Hindi) of the Ministry of Petroleum Notification G.S.R. No. 634, dated the 15th May, 1976, publishing the Petroleum and Natural Gas (Amendment) Rules, 1976. [Placed in Library. See No. LT-10909/76]

1. Report of the Comptroller and Auditor General of India, Union Government (Commercial) on Hindustan Teleprinters Limited

II. The Post Office Savings Banks (Amendment) rules, 1976.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : Sir, I beg to lay on the Table :

I. A copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India, Union Government (Commercial), 1975, Part III, on Hindustan Teleprinters Limited, under clause (1) of article 151 of the Constitution. [Placed in Library. See No. LT-10913/ 76]

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II. A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification G.S.R. No. 663, dated the 15th May, 1976, publishing the Post Office Savings Banks (Amendment) Rules, 1976, under subsection (3) of section 15 of the Government Savings Banks Act, 1873. [Placed in Library. See No. LT-10902/ 76].

The Ministry of Commerce Notification S.O. No. 1374, dated the 17th April. 1976.

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA) : Sir, I beg to lay on the Table. under subsection (6) of section 3 of the Essential Commodities Act. 1955 a copy (in English and Hindi) of the Ministry of Commerce Notification S O. No. 1374, dated the 17th April, 1976. [Placed in Library. See No. LT-10885/76]

MESSAGES FROM THE LOK SABHA

- I. The Merchant Shipping (Amendment) Bill, 1976.
- II. The Marriage Laws (Amendment) Bill, 1976
- **III. The Pharmacy (Amendment) Bill,** 1976.

SECRETARY-GENERAL : Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha :---

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"In accordance with the provisions of Rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 24th May, 1976, agreed without any amendment to the Merchant Shipping (Amendment) Bill, 1976, which was passed by Rajya Sabha at its sitting held on the 12th May, 1976".

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"In accordance with the provisions of Rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 24th May, 1976, agreed without any amendment to the Marriage Laws (Amendment) Bill, 1976, which was passed by Rajya Sabha at its sitting held on the 12th May, 1976."